



# TAMIL NADU GOVERNMENT GAZETTE

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## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT (Salaries)

NOTIFICATION OF ENTRUSTMENT OF WORK OF CONSERVATION AND RESTORATION OF FIVE HERITAGE COURT BUILDINGS AT CHENNAI TO THE INDIAN NATIONAL TRUST FOR ART AND CULTURAL HERITAGE (INTACH), NEW DELHI UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

*[G.O. Ms. No. 17, Finance (Salaries), 21st January 2014, Thai 8, Vijaya, Thiruvalluvar Aandu-2045.]*

**No. II(2)/FIN/27(b-1)/2014.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of the work of conservation and restoration of the following five Heritage Court Buildings at Chennai to The Indian National Trust for Art and Cultural Heritage (INTACH), New Delhi :-

1. Metropolitan Magistrate Court, George Town, Rajaji Salai, Chennai.
2. Chief Metropolitan Magistrate Court, Saidapet, Chennai.
3. Chief Metropolitan Magistrate Court, Chief Metropolitan Magistrate Court Campus, Egmore, Chennai.
4. Additional Chief Metropolitan Magistrate Court, Chief Metropolitan Magistrate Court Campus, Egmore, Chennai and
5. Small Causes Court, High Court Campus, Chennai.

NOTIFICATION OF ENTRUSTMENT OF THE WORK OF SETTING UP OF A NEW DAIRY AT PERAMBALUR WITH ONE LAKH LITRE PROCESSING CAPACITY ON TURNKEY BASIS TO NATIONAL DAIRY DEVELOPMENT BOARD BY THE TIRUCHIRAPALLI DISTRICT CO-OPERATIVE MILK PRODUCERS' UNION UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT, 1998.

*[G.O. Ms. No. 18, Finance (Salaries), 21st January 2014, Thai 8, Vijaya, Thiruvalluvar Aandu-2045.]*

**No. II(2)/FIN/27(b-2)/2014.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of the work for setting up of a New Dairy at Perambalur with one lakh litre processing capacity on turnkey basis to National Dairy Development Board by the Tiruchirapalli District Co-operative Milk Producers' Union.

K. SHANMUGAM,  
*Principal Secretary to Government.*